

## RESIGNATION OF A MEMBER

**Mr. Deputy-Speaker:** I have to inform hon. Members that Shri Daulat Mal Bhandari has resigned his seat in the House with effect from today.

## ALLOCATION OF TIME ORDER

**Mr. Deputy-Speaker:** I have to inform the House that the Business Advisory Committee met on the 25th July, 1955, and agreed, to the allocation of time in regard to Government legislative and other business as mentioned below:—

	Time allocated
1. Rajya Sabha Amendments to the Code of Criminal procedure (Amendment) Bill.	$\frac{1}{2}$ hour (excluding the time already taken on 25-7-55).
2. Indian Tariff (Amendment) Bill.	3 hours
3. Industrial and State Financial Corporations (Amendment) Bill.	7 hours (5 hours for General Discussion, $1\frac{1}{2}$ hours for Clause by Clause Consideration and $\frac{1}{2}$ hour for Third Reading).
4. Indian Coinage (Amendment) Bill.	3 hours
5. Abducted Persons (Recovery and Restoration) Continuance Bill.	3 hours
6. Industrial Disputes (Appellate Tribunal) Amendment Bill.	4 hours
7. State Bank of India (Amendment) Bill.	1 hour
8. Land Customs (Amendment) Bill.	2 hours
9. Spirituous Preparations (Inter-State Trade and Commerce) Control Bill.	3 hours
10. Prisoners (Attendance in Courts) Bill.	3 hours
11. Durgah Khawaja Saheb Bill.	3 hours
12. Delhi Joint Water and Sewage Board (Amendment) Bill.	2 hours
13. Code of Civil Procedure (Amendment) Bill—Motion for reference to Select Committee.	10 hours

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| 14. Citizenship Bill—Motion for reference to Select Committee.  | 10 hours   |
| 15. Companies Bill as reported by Joint Committee.  | 25 hours (for General Discussion only).                                |
| 16. Discussion on the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years ending 31st December, 1953 and 31st December, 1954. | 10 hours (excluding the time already taken during the Eighth Session). |

I shall now ask the Minister of Parliamentary Affairs to move a formal motion for the approval of this report by the House.

**Shri Punnoose (Alleppey):** I want to get some information. Is it that the hon. Member who has resigned has stated any reason for his resignation or whether he has.....

**Mr. Deputy-Speaker:** I understand he has taken a judgeship of a high court somewhere.

**Shri Kamath (Hoshangabad):** Elevation?

**Mr. Deputy-Speaker:** The hon. Member may decide it.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move.

"That this House agrees with the allocation of time proposed by the Business Advisory Committee in regard to Government Legislative and other business as announced by the Deputy-Speaker today."

**Shri Kamath:** I would like to have a copy of the motion before deciding this.

**Mr. Deputy-Speaker:** After all, the motion simply says that this allotment of time be adopted by the House.

**Shri Kamath:** We would like to speak on this motion. We cannot accept it as it is.

**Shri S. S. More (Sholapur):** For future guidance, let me say this. Formerly only the reports were being laid. Now we have started the right practice of putting it before the House and getting its approval. If you want our approval, our intelligent approval,